

F. No. 1(100) 2015/CL-Port/Airport/Enf/FSSAI  
Food Safety and Standards Authority of India  
(A Statutory body under Ministry of Health & Family Welfare)  
(Regulatory Compliance Division)  
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FDA Bhawan, Kotla Road,  
New Delhi - 110002  
Dated: 10<sup>th</sup> June, 2021

Office Order

**Subject: Appointment of Designated Officers (DOs) for Central licensing at Seaport / Airport under Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011 –regd.**

In partial modification of the order No. 1(69)2012/Port-Airport-DGHS/FSSAI dated 23-04-2015 and dated 04-03-2020 and in pursuance to Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011; the following officers are hereby appointed as Designated Officers for the area of jurisdiction mentioned against each under Seaport and Airports with immediate effect until further orders:

S. No.	Name of Officers	Qualification	Area of Jurisdiction	DO Code
1.	Dr. Mangesh Patil,	MBBS	Goa Seaport	705
2.	Dr. Rajendra Narayan Panigrahi,	MBBS	Paradip Seaport	710
3.	Dr. P. M. Gaikwad	MBBS	JNPT Seaport	709
4.	Dr. Vivekanand C. Giri,	MBBS	Mumbai Seaport	707
5.	Dr. Nisith Ghosh,	MBBS	Kolkata Seaport	704
6.	Dr. K. A Shyamini,	MBBS, MD (Cha)	Cochin Seaport	706
7.	Dr. Sunil Kumar K. Prajapati,	MBBS	Kandla Seaport	701
8.	Dr. Pranil M. Kumble,	MBBS	Pune Airport	816
9.	Dr. Pragati B. Gaikwad,	MBBS	Mumbai Airport	803
10.	Dr. Surinder Pal Singh	MBBS	Amritsar Airport and Attari	806
11.	Dr. Vijay Kumar Chaudhary	MBBS	Lucknow Airport	813
12.	Dr. Bijnapad Sahoo	MBBS	Bhubneshwar Airport	814
13.	Dr. Anuradha Medoju	MBBS, MD	Hyderabad Airport	809
14.	Dr. Ruchi Jain	MBBS	Trivendrum Airport	811
15.	Dr. Subin S	MBBS	Trichy Airport	802
16.	Dr. Raphael Teddy	MBBS	Cochin Airport	807
17.	Dr. Ali Manikfan Abdullage	MBBS	Calicut Airport	812
18.	Dr. Chandana Dey	MBBS	Ahmedabad Airport	810
19.	Dr. K. S. Saranya	MBBS	Chennai Airport	805
20.	Dr. Sohan Lal Yadav	MBBS, MD	Jaipur Airport	815

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2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(Arun Singhal)  
Chief Executive Officer

To,

1. Dr. Mandeep Kumar Bhandari, Joint Secretary, M/o Health & Family Welfare, Nirman Bhawan, New Delhi- 110011.
2. Dr. Pradeep Khasnobis, CMO (NFSG) (IH & NCD), DGHS, M/o Health & Family Welfare, Nirman Bhawan, New Delhi - 110011
3. Commissioners of Food Safety of all States / UTs
4. All Designated Officers / Central Licensing Authority
5. PPS to Chairperson, FSSAI
6. All Divisional Heads / Central Licensing Authorities / Central AOs of FSSAI.
7. CITO – with a request to create login credential in FoSCoS for all officers and uploading the order on FSSAI Website.